

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 220 & 219 of 2017 IN  
DFR NO. 4097 OF 2016**

**Dated: 29<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**TANGEDCO**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s)**

**: Mr. S.Vallinayagam**

**ORDER**

**(IA No.219 of 2017)**

***(Application for condonation of delay in filing)***

Issue notice to the Respondents returnable on 03.05.2017. Dasti, in addition, is permitted.

List the matter on **03.05.2017.**

**( I. J. Kapoor )  
Technical Member**

*ts/kt*

**( Justice Ranjana P. Desai )  
Chairperson**